

File No. 383/1 (MR No 3716-15.)


Objector: Mr. Ranjeet Singh s/o Sitaram

Present : None

Order

Despite letter no. JRMLC/1840/2017 dated 11/07/2017 referred to in the sole correspondence dated 05/08/2017 of the above named objector existing on the file, no document showing the objector to be owner of the land detailed in the said letter dated 05/08/2017 has been submitted and therefore this letter is ordered to be consigned to records with the observation that without commenting on the merits or otherwise of the sale deed executed by Gad City Developers Pvt. Ltd, Chandigarh, the objector shall be entitled to get this letter restored as and when he produces documentary proof of his ownership of the land detailed in aforesaid letter dated 05/08/2017.

Date: 03/01/2018


R. S. Virk
Distt. Judge (Retd.)